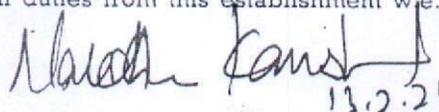


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Surender Kumar (E.C. 67109760)** S/o **Sh. Zile Singh**, Judicial Assistant of this office is hereby accepted on his request and accordingly, he stands relieved from his official duties from this establishment w.e.f. 15.02.2024 (A/N).


13.02.24.

(Narottam Kaushal)

Principal District & Sessions Judge (HQs): Delhi

No. 7480 - 9510 Admn. II/PF/Ret./2024

Delhi, Dated the 13 FEB 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North District, Rohini Courts, Delhi.
- 3 The Sr. Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & North District, Rohini Courts, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North District, Rohini Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, North District, Rohini Courts, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Sh. Surender Kumar (E.C.- 67109760)** S/o Sh. Zile Singh, Judicial Assistant in Accounts Branch, North District, Rohini Courts, Delhi with a direction that before leaving the office you must handover/clear all the dues/charges in possession with you along with all the physical/hardware/Login Password/software articles related to your dealing seat, if any. Further, you are also directed to process regarding surrendering of Govt. Accommodation occupied by you, if any.


13/02/24

Administrative Officer (Judl.), (Admn.II)
O/o Principal District & Sessions Judge (HQs)/Delhi